

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 84 OF 2018 &  
IA NO. 419 OF 2018**

**Dated: 23<sup>rd</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**The Tata Power Company Limited (Distribution) ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Malcolm Desai  
Mr. Geet Ahuja  
Mr. Shri Venkatesh  
Ms. Nistitha Kumar  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Varun Pathak for R-2  
  
Mr. M. G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan for R-3

**ORDER**

We have heard Mr. Varun Pathak, learned counsel for R-2 and Mr. M. G. Ramachandran, learned counsel for R-3.

List the matter for further hearing on **24-10-2018**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**